

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/1376/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 9th March, 2018.

Sub:- **Cancellation of Casual Leave.**

Ref:- Your e-mail dated 07.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for cancellation of Casual Leave on 07.03.2018 has been granted/~~rejected~~.

Yours faithfully,

07/03/18

JOINT REGISTRAR (VIGILANCE)

Prasanta Buragohain
08/03/18